

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 56/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of Maharashtra through RP Mangesh Vitthal Kekre - Vs- G. Nanda Kumar
Under Section	95 (1) IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) CA, Ms. Ayushi Patidar

For Respondent (s) Mr. Sahasransu Sourav, Adv.

ORDER

Ld. Authorized Representative, CA, Ms. Ayushi Patidar appeared for the petitioner/RP. Ld. Counsel Mr. Sahasransu Sourav appeared for the respondent, represents that due to some security code issue, he could not file vakalat. Hence, time is granted to file vakalat and also objection to the RP report. List the matter on 24.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)